

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 22.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO	IA (IBC)/1487/2024 in Company Petition (IB) 398/7/HDB/2022
NAME OF THE COMPANY	Indore Dewas Tollways Ltd.,
NAME OF THE PETITIONER(S)	Union Bank of India, S A M Branch
NAME OF THE RESPONDENT(S)	Indore Dewas Tollways Ltd.,
UNDER SECTION	7 of IBC

**ORDER**

**IA (IBC)/1487/2024**

**Present:** Ld. Counsel Mr. Ch. Srinivasulu for the Applicant.

This is an application filed by the Applicant to take on record the 3<sup>rd</sup> progress report. Progress report is taken on record. Accordingly, this application is allowed and disposed of.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**